

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.29 of 2009**

**Dated: 2<sup>nd</sup> May, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Western Electricity Supply Co. of Orissa Ltd. ....Appellant (s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors. ...Respondent (s)  
& Ors.**

Counsel for the Appellant (s) : Mr. Buddy A Ranganathan  
Mr. Hasan Murtaza  
Mr. Aditya Panda

Counsel for the Respondent (s): Mr. Rutwik Panda (for R-1)  
Mr. R.K. Mehta with  
Mr. Rajeev Ranjan Pathak (for R-3)

**ORDER**

We have heard Mr. Buddy A. Ranganadhan, the learned counsel for the Appellant for some time.

Post the matter for further hearing on **11.07.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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